

TRANSPACT ENTERPRISES LIMITED

Corporate Identification Number (CIN): U33130MH2013PLC243247

Registered Office: 204, 2nd Floor, Timmy Arcade, Makwana Road, Marol, Andheri East, Mumbai – 400059.

Contact No: +91 9224763158 Website: www.transpact.in E-mail Id: info@transpact.in

OPEN OFFER FOR ACQUISITION OF 1,00,550 (ONE LAKH FIVE HUNDRED FIFTY ONLY) EQUITY SHARES FROM SHAREHOLDERS OF TRANSPACT ENTERPRISES LIMITED (“TEL”) BY MR. RAMAN TALWAR AND MR. KAUSHIK WAGHELA (HEREIN AFTER JOINTLY REFER TO AS “ACQUIRERS”) PURSUANT TO AND IN COMPLIANCE WITH REGULATIONS 3(1) & 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011, AS AMENDED (“SEBI (SAST) REGULATIONS”).

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, the Manager to the Offer (“Manager”), on behalf of the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (“SEBI (SAST) Regulations, 2011”) in respect of Open Offer (“Offer”) to acquire 1,00,550 (One Lakh Five Hundred & Fifty) Equity Shares of ₹ 10/- each, being constituting 26.00% of the Target Company on a fully diluted basis at a price of ₹ 140/- (Rupees One Hundred Forty Only) (“Offer Price”). This Post Offer Public Announcement is to be read with Public Announcement dated March 24, 2023 (“PA”) along with the Detailed Public Statement (“DPS”) published on March 31, 2023 in Financial Express (English – All Editions), Jansatta (Hindi – All Editions) and Mumbai Lakshadeep (Marathi – Mumbai Edition) with respect to the aforementioned Offer.

1	Name of the Target Company	Transpact Enterprises Limited			
2	Name of the Acquirer and PAC	Acquirer: Mr. Raman Talwar (Acquirer No 1) and Mr. Kaushik Waghela (Acquirer No 2) PAC: Nil			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Cameo Corporate Services Limited			
5	Offer Details				
(a)	Date of Opening of the Offer	June 16, 2023 (Friday)			
(b)	Date of Closure of the Offer	June 30, 2023 (Friday)			
6	Last Date of Payment of Consideration	No shares were tendered; hence no payment has been made.			
7	Details of Acquisition	Proposed in the Offer Document		Actual	
7.1	Offer Price	₹ 140/-		₹ 140/-	
7.2	Aggregate number of shares tendered	1,00,550 ^(a)		Nil	
7.3	Aggregate number of shares accepted	1,00,550 ^(a)		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 1,40,77,000/-		₹ Nil	
		Number	In %	Number	In %
7.5	Shareholding of the Acquirers along with PAC/ deemed PAC before Agreements / Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares Acquired by way of Agreements	1,24,510	32.20%	1,24,510 ^(b)	32.20% ^(b)
7.7	Shares Acquired by way of Open Offer	1,00,550 ^(a)	26.00% ^(a)	Nil	Nil
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post Offer Shareholding of Acquirer along with PAC	2,25,060 ^(a)	58.20% ^(a)	1,24,510 ^(b)	32.20% ^(b)
	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
7.10	Number	2,60,535	1,59,985	2,60,535	2,60,535 ^(c)
	In %	67.37%	41.37%	67.37%	67.37% ^(c)

Note:

- (a) Assuming full acceptance under the Open Offer.
 (b) The Acquirers shall complete the transaction under Share Purchase Agreement within the stipulated time period as provided under Reg. 22(3) of SEBI (SAST) Regulations, 2011.
 (c) No shares were tendered in the Open Offer and hence there are no changes in the shareholding of the public category.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged.

The Acquirers accepts the responsibility for the information contained in this Announcement and also for the obligations of the Acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 2011 and subsequent amendments made thereon.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company i.e. 204, 2nd Floor, Timmy Arcade, Makwana Road, Marol, Andheri East, Mumbai – 400 059.

THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS



ARYAMAN
FINANCIAL SERVICES LTD

ARYAMAN FINANCIAL SERVICES LIMITED

(CIN No.: L74899DL1994PLC059009)

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Contact Person: Mr. Deepak Biyani / Mr. Gaurav Sanghani